GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:4042 ANSWERED ON:05.09.2012 SUPPLY OF COAL TO POWER PLANTS Das Shri Khagen

Will the Minister of COAL be pleased to state:

(a) whether it is a fact that due to delay in signing Memorandum of Understanding (MoU) for coal supply, 6,000 MW of power could not be produced since the thermal power units are awaiting fuel supply;

(b) if so, the details of thermal power units which are waiting for signing MoU with Coal India Limited (CIL) and the reasons for delay; and

(c) the steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a): Thermal Power Units are free to import coal in case of shortage of fuel supply in order to supply to produce power. Ministry of Power had informed that a number of thermal power plants, which are having valid linkage/Letter of Assurance from the subsidiary companies of Coal India Ltd. (CIL) have been commissioned during the period June 2011 and upto June 2012 and where the coal supplies were to commence through Memorandum of Understanding (MOU).

(b): Coal India Limited has reported that out of 19 thermal power plants which were commissioned upto June 2012, MOUs have been concluded in respect of 10 thermal power plants and in respect of the balance 9 cases involving capacity of 4345 MW, MOU is yet to be signed due to various reasons.

(c): An Inter Ministerial Group is constituted in the Ministry of Coal to sort out the issues relating to distribution of coal including pending Memorandum of Understanding.